

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

~~XXX/XXX/XX~~ / CCP No. 174 of 19 92 in OA-899/86

Paras Ram

APPLICANT (S)

Mrs. Pankaj Bala Verma

COUNSEL

VERSUS

Union of India & Ors.

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		25.5.1992 None appears for the petitioner. Hence, dismissed. <i>C. C. Jain</i> as (P. C. Jain) Member (A) <i>V. S. Malimath</i> (V. S. Malimath) Chairman